

(16)

Bench No. I

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

CA(CAA) NO. 175/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 26th July, 2017, 10.30 A.M

Name of the Company	ASL VYAPAR PVT LTD & ORS		
Under Section	230-232		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. Megha Haelake, P.C.S

ASL Vyapar
& oth.Megha Haelake
Haelake

ORDER

Ld. Pr. CA for the petitioner is present.

Petitioner has filed the affidavit annexing the consent of the creditors but there is no pagination in the documents filed by the petitioner. Petitioner is directed to do proper pagination on the documents filed by them.

List the matter on 22/08/2017.

Sd.
(Vijai Pratap Singh)
Member (J)